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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE )  
NEW DELHI, the 12th July, 1979.

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CORRIGENDUM  
NOTIFICATION  
INCOME TAX

No. 2929 (F.No. 203/37/78-ITA.II): The Department of Revenue hereby amend the notification No. 2808 dated 8th May, 1979 as under:-

FOR

This notification is effective for a period of two years from 1.4.79 to 31.3.1981.

READ

This notification is effective for a period of two years from 18.7.1978 to 17.7.1980.

Sd/-

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4. Indian Council of Agricultural Research, Krishi Bhawan, New Delhi, with reference to their letter No. 16(6)/78-CON(Tech), dated 29.5.1979.
5. The Secretary and Treasurer, Shri Ganesh Research Institute, 104, Talak Bazar, Delhi-110006, with reference to his letter No. FATL/803 dated 2.5.79.
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AUTHORISED FOR ISSUE

*H. D. Sharma*  
( H.D. SHARMA )

ASSTT. DIRECTOR OF INSPECTION  
(RS&P)

No. CC/ITA.II/2819/661/RSP/79.

\*PAHUJA\*